

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 103
CP-40/ND/2021

IN THE MATTER OF:

Mr. Suresh Goel Manohar Lal ... **Applicant/Petitioner**

Versus

M/s. Photon Infrastructure Pvt. Ltd. ... Respondent
& Others.

Under Section: 241-242

Order delivered on 17.02.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA
HON'BLE MEMBER (T)

PRESENT:

Adv Arun Saxena & Adv Saral Sharma for Petitioner
Adv. Abhijeet Sinha, Adv. Shankari Mishra and Adv. Sumeet Kaul for R2

ORDER

Mr. Abhijeet Sinha assisted by Ms. Shankiri Mishra appeared for R-2 and Mr. Vivek Singh appearing for R-3 to R-6 accepted the notice on behalf of respondents and they sought time to file the reply. The respondents are directed to file reply within a week from today. Rejoinder, if any, be filed within a week from the date of receipt of the reply.

Notice be issued upon R-1 by all modes including the email ID of R-1. So far as R-7 & R-8 are concerned, we shall consider issuance of notice after considering the submissions made by the parties during the course of the hearing.

List the matter on 17th March 2021.

- Sd -

(L.N. GUPTA)
MEMBER (T)

- Sd -

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)